

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6807
ANSWERED ON:09.05.2003
PLAN ASSISTANCE OF STATE GOVERNMENT
ANANTA NAYAK

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) Whether the Government have any proposal to withheld or cut the plan assistance of State Government of Orissa;
- (b) if so, the reasons and details thereof;
- (c) whether the Planning Commission has recommended to the Union Government to release the plan assistance to the State of Orissa; and
- (d) if so, the steps taken by the Government in that regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) & (b): Central Assistance for Annual Plans are fixed by the Planning Commission in consultation with State Governments. Formula based cuts are effected in the event of State Governments spending less than Approved or Revised outlays for previous year.
- (c) No, Sir.
- (d) Does not arise.